

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 903
ANSWERED ON 07TH DECEMBER, 2023**

LOSSES INCURRED IN TOLL COLLECTION

**903. SHRI VINAYAK RAUT:
SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN REJENIMBALKAR:
SHRI SANJAY JADHAV:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of estimated losses incurred in the income from Toll collection since the Covid-19 pandemic, month-wise;**
- (b) the period for which Toll collection was suspended during the Covid-19 pandemic;**
- (c) the details of measures taken to minimize/compensate the said incurred loss;**
- (d) the details of the Toll tax collected during Covid period and thereafter till date;**
- (e) the number of days for which Toll plazas on various National Highways remained non-functional due to protests during the said period;**
- (f) the estimated loss of income as a result thereof; and**
- (g) whether the Government has compiled Toll and State-wise data of the same and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The user fee (Toll) collection is done through user fee (toll) collection agency and remittance is fixed as per terms of the Contract in case of**

Public Funded Fee Plazas. However, in case of Force Majeure events such as Flood, Earthquake, Pandemic etc the agency is granted relief towards forgone remittance as per stipulations of Contract Agreement. Forgone remittance/relief is as per contractual obligations.

(b) The user fee collection was suspended during complete lockdown from 26.03.2020 (09:00 hrs) to 19.04.2020 (24:00hrs) i.e. for a period of 24.625 days.

(c) NHAI had issued policy guidelines dated 28.05.2020 for giving relief under Force Majeure conditions due to COVID Wave-1 for public funded projects.

(d) The details of User fee collection during COVID Period and thereafter from NHAI's fee plazas is as under:

S.No.	F.Y.	Toll Collection (In Rs.Cr)
1	F.Y.2019-20	27695.00
2	F.Y. 2020-21	27920.17
3	F.Y. 2021-22	33881.20
4	FY. 2022-23	46998.03
5	F.Y. 2023-24 (Till Nov 23)	35645.05

(e) The details of public funded fee plazas on National Highways, which remained non-functional due to protests is placed at Annexure.

(f) & (g) As answered in Sl. No. (a).

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 903 FOR ANSWER ON 07.12.2023 ASKED BY SHRI VINAYAK RAUT: SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN REJENIMBALKAR: SHRI SANJAY JADHAV: REGARDING LOSSES INCURRED IN TOLL COLLECTION

S.No	Plaza Name	State	No of days
1	Padmanavpur	Odisha	93
2	Sukhuapada	Odisha	105
3	Jharpokharia	Odisha	262
4	Lomshinong Toll Plaza	Meghalaya	171
5	Banushi Fee Plaza	Uttarakhand	20
6	Koyla Fee Plaza	Uttar Pradesh	20
7	Puraini Toll Plaza	Uttar Pradesh	23
8	Banthadi on NH-458	Rajasthan	228
9	Tamdoli on NH-458	Rajasthan	93
10	Badighati & Butati on NH-89	Rajasthan	200
11	Six ML	Rajasthan	342
12	Lathi	Rajasthan	88
13	Ramdevra	Rajasthan	88
14	Jahaukali (EPE)	Delhi	457
15	Azizpur	Punjab	454

16	Dhareri Jattan	Punjab	454
17	Kalajhar	Punjab	95
18	Bhagomajra	Punjab	95
19	Ghulal	Punjab	456
20	Milk Majra	Punjab	353
21	Jaloli	Punjab	353
22	Paind	Punjab	86
23	Dappar	Punjab	428
24	Behrampur	Punjab	431
25	Chandimandir	Haryana	352
26	Behram	Punjab	457
27	Bachuan	Punjab	450
28	Chak Bamniya	Punjab	447
29	Nijjarpura	Punjab	231
30	Usma	Punjab	407
31	Karahewala	Punjab	4
32	Ferozshah	Punjab	35
33	Darapur	Punjab	71
34	Jagjitpura	Punjab	192
35	Badbar	Punjab	181

36	Sheikhpura	Punjab	198
37	Khuian Sarwar	Punjab	43
38	Saini Majra	Haryana	352
39	Thana	Haryana	352
40	Bhagan Toll Remittance	Haryana	346
41	Khatkar	Haryana	364
42	Peont	Haryana	360
